

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-20/2001/13707/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri D. Ullah,
District and Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati, the ²² 22nd December, 2022.

Sub:- **Casual leave.**

Ref:- Your letter No. DJKA/10502/2022 Dated 21st December, 2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 22.12.2022**, has been granted. The next senior most Judicial officer at the station would be in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2001/13708/A, dated , 22-12-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rata